F.No. 23(59)/Trans. Gr. 'A' /CESTAT/Admn. 2017 Customs Excise & Service Tax Appellate Tribunal West Block No.2, R.K. Puram, New Delhi - 66

Dated: 22.8.2019

OFFICE ORDER

The Hon'ble President is pleased to order the following transfers with immediate effect in public interest/ administrative exigencies :

- 1. Shri Mohinder Singh, Dy. Registrar is transferred from CESTAT Delhi to CESTAT Ahmedabad with TA/ DA, joining time etc. The transfer order dated 4.7.2019 in respect of Shri Mohinder Singh from CESTAT Delhi to Mumbai is cancelled.
- 2. Shri Uma Shankar Verma, Asstt. Registrar is transferred from CESTAT Bangalore to Delhi with TA/ DA joining time etc.
- 3. Shri S.K. Tiwari, Asstt. Registrar is transferred from CESTAT Ahmedabad to CESTAT Allahabad with TA/ DA, joining time etc.
- 4. Shri Rohit Kumar Shukla, Asstt. Registrar is transferred from CESTAT Allahabad to CESTAT Bangalore with TA/ DA, joining time etc.

Relieving orders of the above officers may be issued separately under intimation to the Headquarter.

By Order

(Bineesh Kumar K.S) Registrar

Copy to:

- 1. SPS to Hon'ble President, CESTAT, New Delhi
- 2. SPS to Sr. Members, CESTAT, Mumbai/Allahabad/ Bangalore/ Ahmedabad
- 3. Under Secretary, Ad.1C, Ministry of Finance, Deptt. of Revenue, New Delhi
- 4. P.A. to Registrar, CESTAT, New Delhi
- 5. Shri Mohinder Singh, Dy. Registrar, Delhi
- 6. Shri Uma Shankar Verma, Asstt. Registrar, CESTAT, Bangalore
- 7. Shri S.K. Tiwari, Asstt. Registrar, CESTAT, Ahmedabad
- 8. Shri Rohit Kumar Shukla, Asstt. Registrar, CESTAT, Allahabad
- 9. The Dy. Registrar/ Asstt. Registrar, CESTAT, Delhi/ Mumbai/Allahabad/ Bangalore/ Ahmedabad
- 10. The Pay & Accounts officer, Ministry of Finance, Deptt. of Revenue, Delhi
- 11. Accounts Officer, CESTAT, Delhi
- 12. Personal file/ Service Book
- 13. Website / Guard file / Office copy

(Vinod Vadav) Asstt. Registrar